

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No.1698 of 2011

(Arising out of Order-in-Original No.54/2011 dated 24.03.2011
passed by the Commissioner of Service Tax, Bangalore.)

M/s. Nagaraj Technologies

Pvt. Ltd.,

No.733, 2nd Cross, 13th Cross,
7th Block, Jayanagar,
Bangalore-560 082.

Appellant(s)

VERSUS

Commissioner of Central Tax,

Bangalore South

Commissionerate,

C.R. Building, Queens Road,
Bangalore-560 001.

Respondent(s)

APPEARANCE:

None present for the appellant.

Mr. Vikalp Jain, Superintendent (AR) for the Respondent.

CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Final Order No. 20028 /2026

DATE OF HEARING: 19.01.2026

DATE OF DECISION: 19.01.2026

PER : D.M. MISRA

None present for the appellant. The matter has been listed on various occasions on 12.03.2025, 28.03.2025, 07.05.2025, 17.06.2025, 04.09.2025 and today i.e. 19.01.2026. On all these occasions, neither any one appeared nor was there any request for adjournment. It seems that the appellants are not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in Open Court)

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**